GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2124 TO BE ANSWERED ON 29TH November, 2016

DISTRIBUTION OF POOR QUALITY FOODGRAINS

2124. SHRI P. KUMAR: SHRI VENKATESH BABU T.G.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether several complaints of putrefied and poor quality foodgrains being distributed to the people living below poverty line under various foodgrains based welfare schemes are being constantly received, if so, the details thereof and the action taken thereon during the last three years and the current year, State-wise;

(b) whether the foodgrains distributed under the Public Distribution System (PDS) are tested by Food Safety and Standards Authority of India (FSSAI), if so, the details and the outcome thereof indicating the number of samples taken and the reports furnished during the same period, State-wise; and

(c) whether the Government is aware of the increasing consumption of junk foods by children and its resultant health hazards in the country and if so, the corrective action taken in this regard?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a): State-wise details of the complaints about supply of poor quality foodgrains under Public Distribution System (PDS) and Other Welfare Schemes and action taken by the Government during last three years and current year are at Annex-I.

(b): Regular surveillance, monitoring, inspection and random sampling of all the food items are being done by the State Food Safety Officers and sent to the laboratories recognized by Food Safety & Standards Authority of India (FSSAI) for analysis. In cases where samples are found to be not conforming to the provisions of the Food Safety and Standards Act, 2006 and the Rules and Regulations made there under, recourse is taken to the penal provisions under Chapter IX of the Act. No separate data is available with regard to PDS. However, as per the information received from States/UTs, the consolidated details of food samples collected, tested, found not conforming and action taken during the year 2015-16 is as follows:

- (i) No. of samples analysed 65,833
- (ii) No. of samples found to be non-conforming 14,283
- (iii) No. of Prosecution Launched 9,852
- (iv) Conviction 516

The State-wise details are at Annex-II.

(c): 'Junk Food' is not defined in the Food Safety and Standards Act, 2006 and Regulations made there under. However, draft guidelines titled 'Guidelines for making available Wholesome, Nutritious, Safe and Hygienic Food to School Children in India' prepared by the Expert Group/Central Advisory Committee as per the directions of the Hon'ble High Court of Delhi in matter of Writ Petition (C) No.8568 of 2010 titled "Uday Foundation for Congenital Defects and Rare Blood Vs UOI & Others", has been issued by the Food Safety and Standards Authority of India on 12.10.2015 wherein the availability of most common HFSS (High in Fat, Salt and Sugar) Foods in schools and an area within 50 meters thereof has been restricted/limited. The above guidelines have been shared with the Ministry of Human Resource Development for implementation.

ANNEX-I

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 2124 TO BE ANSWERED ON 29TH NOVEMBER, 2016 IN LOK SABHA.

STATE-WISE DETAILS OF THE COMPLAINTS ABOUT SUPPLY OF POOR QUALITY FOODGRAINS UNDER PDS AND OTHER WELFARE SCHEMES AND ACTION TAKEN BY THE GOVERNMENT DURING LAST THREE YEARS AND CURRENT YEAR

Year	State	Complaint	Action Taken by the Government
2016-17	Maharashtra	Complaint received in FCI from S.K. Shrivastava, India RTI News dated 30.08.2016 regarding supply of poor quality of Rice and Wheat to BPL quota under Dombivali Region (Thane), Maharashtra.	FCI got investigated the complaint and was not found to be true.
	Kerala	News report published in 'MINT Delhi" on 23.09.2016 titled wheat meant for PDS infested with worms - 8 tonnes of Wheat supplied to tribal children in Attapady, Palakkad was found to be infested with worms on 22.9.2016.	The complaint was investigated by GM, FCI, Kerala Region. The stocks in question was issue after conducting joint inspection with the representative of WBNP Scheme, who have confirmed that the stocks were pest free. Complaint found baseless. The complaint was got investigated by FCI,
	Uttar Pradesh	Complaint dated 12.08.2016 & 15.09.2016 received in FCI from Sh. Atul Gupta, S/O Sh. Rammurti Gupta, Dist. Bahraich (UP) regarding storage of damaged rice stock in the godowns of District Bahraich (UP) regarding damage of lakhs of tonnes rice at District Bahraich, FCI due to negligence of officers & dispatch of poor quality rice under PDS and no action initiated on complaints.	Regional Office, UP. Centre under complaint was investigated jointly by officers of FCI and State Govt. and stock was found within specifications.
	Sikkim	Joint Secretary, Govt. of Sikkim, Food & Civil Supplies & Consumer Affairs Department, informed to FCI regarding Poor Quality of Rice supplied from FCI Jorethang.	FCI has informed that on examination of investigation report, FCI Regional Office has already informed to Secretary, Government of Sikkim on 02.05.2016 that only pest free FAQ stock have been issued from FSD, Jorethang with full satisfaction of Inspector–in-Charge, Government of Sikkim in term of quality and quantity. The issue was also discussed by General Manager, West Bengal, FCI over phone with Secretary (Food), Government of Sikkim who expressed his full satisfaction.
	Madhya Pradesh	A complaint made by Shri Kishore Samrite, Dist. Balaghat, (MP) regarding issue of poor quality rice under TPDS at Balaghat, Siwan, Katni, Jabalpur & Mandla District of MP.	The complaint was forwarded to CMD, FCI and Principle Secretary, Food, Civil Supplies & Consumer Protection, Government of MP to get the complaint investigated. MP being a DCP State, complaint regarding distribution of substandard/inferior quality stocks primarily related to State Govt.

2015-16	NCT, Delhi	A complaint was received from Indraprastha	The complaint was got investigated by deputing
		Welfare Association, New Delhi regarding Supply of poor quality of foodgrain in Moti Nagar, Area of Delhi	an officer of the Ministry. The complaint was not found to be true.
	Maharashtra	A complaint received from Secretary, Food Civil Supplies and Consumer Protection Department, Govt. of Maharashtra - regarding supply of luster loss wheat from FCI base depot, Jalgoan and MSWC, Nanded.	Instructions were issued to all State Governments to accept the luster loss wheat procured during RMS 2015-16 under the relaxed specifications as luster lost wheat is as nutritious as sound wheat
	Jammu & Kashmir	A complaint was received from Director of Consumer affair & P.D. Deptt, Kashmir- regarding Supply of below standard quality wheat under Wheat Relaxation Scheme.	only shining is less and the quality of wheat is intact and good. -do-
	Kerala	A complaint was received from Kerala Ration Wholesale Distributor Federation, Kottayam in FCI regarding five bags of damaged rice from FSD Valianthura to PDS.	The complaint was got investigated by Area Manager Thiruvanathapuram and found that stock were lifted by State Government nominee after proper acknowledgement about their satisfaction on quality.
2014- 15	Tamil Nadu	A complaint was received from Shri B Lokanathan, resident of Coimbatore regarding supply of foodgrains beyond Food Safety Standard under PDS in Tamil Nadu in July 2014.	The complaint was forwarded to CMD, FCI to investigate the complaint. FCI has informed that action taken against through the delinquents.
	NCT Delhi	A complaint was received from Delhi Jan Kalyan Vikas Manch, Mangolpuri regarding supply of substandard foodgrains from FSD Ghevra with the connivance of depot incharge FSD Ghevra and incharge of Delhi State Civil Supplies Corporation in July 2014	The complaint was forwarded to CMD, FCI and Secretary, Food & Civil Supplies, Government of NCT Delhi to get the complaint investigated and to ensure supply good quality foodgrains to be issued under PDS.
	Odisha	A complaint has been received from Shri Ganesh Lal Aggarwal, Sr. Citizen, Sambalpur, Odisha regarding supply of poor quality of rice under PDS in October 2014.	The complaint was investigated by an officer of this Department and not found to be true.
	Kerala	A complaint has been received in FCI from Kerala State Civil Supplies Corporation Ltd, North Paravur Depot regarding supply of 17 bags of rice from FSD Angamally for Mid Day Meal Scheme in October 2014	General Manager (Region), FCI, Kerala had informed that the complaint was not found to be true.
	Madhya Pradesh	CBI Jabalpur Branch has forwarded a complaint to FCI made by Sh. Santosh Shrivastava, resident of Narsinghpure (MP) regarding supply of poor quality foodgrains in PDS	The complaint was forwarded to Secretary (Food) Govt. of Madhya Pradesh by FCI to get the matter investigated and submit the same to CBI directly since the allegation relates to PDS in the State.

2013-14	Uttar Pradesh	A complaint was received from Shri Atul	CMD, FCI has been requested to investigate the
2013-14		Gupta, Resident of Baharaich regarding issue of sub-standard rice stocks received from Shajahanpur under PDS.	matter and ensure supply of good quality foodgrains to State Governments. Principal Secretary (Food & Civil Supplies Department),
			Government of Uttar Pradesh has also been requested to ensure that good quality foodgrains are issued under PDS to consumers.
		A complaint was received from J N Rai resident of Sirsiyan, District Gorakhpur regarding distribution of poor quality of foodgrains under PDS in Gorakhpur	The complaint was forwarded to Principal Secretary, Food & Civil Supplies Department, Government of Uttar Pradesh to investigate the complaint and to ensure that good quality foodgrains are issued under PDS to consumers.
	Kerala	A complaint was received from Shri Suresh Kumar, resident of Calicut regarding supply of inferior quality of foodgrains under PDS in Kerala.	The complaint was got investigated by deputing an officer of this Ministry and the officers from FCI. Based on the report CMD, FCI was requested to take remedial measures for upgradation of the stocks before issue under PDS as also action against delinquents and ensure that only good quality foodgrains are issued under PDS. Principal Secretary (Food & Civil Supplies), Government of Kerala has also been requested to ensure that good quality foodgrains are issued under PDS to consumers.
		A compliant was received in FCI from Directorate of Social Justice,	FCI informed that on investigation the complaint was not found to be true and the position was apprised to the Directorate of Social Justice, Thiruvanantpuram.
		Thiruvanantpuram dated 21.11.2013 regarding supply of contaminated wheat by FCI Kollam, Kerala	The complaint has been forwarded to CMD, FCI and Principal Secretary (Food & Civil Supplies), Government of Maharashtra for investigation and
	Maharashtra	A complaint was received from Shri Anil Mishra, Member of Legislative Council, Maharashtra regarding supply of inferior quality of foodgrains under PDS in Maharashtra.	necessary action. They have also been requested to ensure the supply and distribution of good quality foodgrains issued under PDS.

ANNEX REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO 2124 TO BE ANSWERED ON 29TH NOVEMBER, 2016 IN LOK SABHA.

		Annual Pu	blic Labora	tory Testing Re	eport for th	e year 2	015-2016	
Sr. No	Name of the State/ U.T.	Total No. N of Sar	No. of Samples	No. of No. of	No. of Cases Launched		No. of Convictions/ Penalties	
			rinary sea		Criminal	Civil	Convictio ns	Penalties/ Amount raised in Rupees
1.	A & N Islands	156	156	25	0	0	0	Rs. 2,71,000
2.	Andhra Pradesh	4860	4860	870	194	347	4	83/ Rs. 52,15,000
3.	Arunachal Pradesh	290	290	30	0	28	0	5/ Rs. 15,000
4.	Assam	503	503	72	10	80	2	4
5.	Bihar	2032	1447	35	0	93	0	4/ RS. 20,000
6.	Chandigarh	206	206	15		15	0	Rs. 10,52,000
7.	Chhattisgarh	1026	1026	298	3	17	0	Rs. 85,000
B.	Dadra & N.H	65	65	5	0	2	0	0
9.	Daman & Diu	106	106	11	0	11	0	0
10.	Delhi	1472	1472	239	149	0	0	Rs. 44,82,500
11.	Goa	1132	1155	72	0	4	1	1/Rs. 5,000
12.	Gujarat	15115	14891	1242	30	507	1	182 / Rs. 1,90,05,906
13.	Haryana	2121	2063	180	7	149	0	111/Rs. 27,43,600
14.	Himachal Pradesh	415	390	53	22	12	25	Rs. 9,50,000
15.	Jammu & Kashmir*	1354	1215	334	1	335	215	Rs. 22,14,400
16.	Jharkhand							
17.	Karnataka	2894	2340	433		58	0	Rs. 4,36,000
18.	Kerala	2364	2196	459	138	246	17	44 / Rs. 66,33,500
19.	Lakshadweep							0
20.	Madhya Pradesh	10035	9994	1311	82	879	36	447 / Rs. 4,48,26,000
21.	Maharashtra	2019	1400	345	396	85		Rs. 12,25,500
22.	Manipur	67	67	0	0	8	8	8/Rs. 1,64,000
23.	Meghalaya	124	87	4	0	0	0	0
24.	Mizoram	24	17	4	0	0	0	0
25.	Nagaland	187	187	76		32	20	20/ Rs. 10,000
26.	Odisha	211	211	61		2		1
27.	Puducherry	827	827	11	0	1	0	1/Rs. 5,000
28.	Punjab							
29.	Rajasthan							
30.	Sikkim	5	5	0	0	0	0	0
31.	Tamil Nadu	1742	1783	607	107	308	23	202/Rs. 58,90,800
32.	Telangana							-
33.	Tripura	814	814	17		5	0	Rs. 2,750
34.	Uttar Pradesh	17726	14833	7189	506	4864	164	2370/ Rs. 11,51,20,480
35.	Uttra khand	1073	1073	183	10	95	0	Rs. 15,35,000
36.	West Bengal	154	154	102	1	13	0	0
	Total:	71,119	65,833	14,283	1,656	8196	516	3,483/ Rs. 21,19,08,436

In the absence of Annual Report of the States, Half Yearly reports are furnished for the same.